

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1676
ANSWERED ON:25.11.2016
Rented Office Premises
Manjhi Shri Hari;Singh Shri Bhola

Will the Minister of FINANCE be pleased to state:

- (a) the details of offices of Oriental Insurance Company in Punjab, Chandigarh and Haryana which are functioning in rented buildings there as on date;
- (b) whether the said insurance company has not agreed to vacate the said premises though the lease period of the said premises is over and the company is still occupying them;
- (c) if so, the details of the said buildings;
- (d) whether the Government has received any request from the owner of the said buildings/premises for vacating them and if so, the details thereof;
- (e) whether the Government is contemplating to handing over the said buildings to the needy owners and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(a) to (e): The Oriental Insurance Company Ltd. (OICL) has informed that total number of offices in Punjab, Chandigarh and Haryana functioning in rented premises is 85. Their details are given in Annexure-1. The details of offices where lease has expired and Company is still occupying the premises despite vacation notice / litigation from landlord for vacation is given in Annexure-2. The Government has received two requests in this regard for offices situated at Nawanshahar Branch Office and Bathinda Divisional Office. These two cases were referred to OICL and the Company informed that these two cases have been decided by the Court of Rent Controller in favour of the Company.
